CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

Date of Hearing: **04 December, 2023**

ST/85744/2014

HDFC Bank Ltd. Appellant

Versus

Commissioner of Central Excise, Thane-II Respondent

ST/85640/2016

HDFC Bank Ltd. Appellant

Versus

Commissioner of Service Tax, Mumbai-V Respondent

ST/86995/2018

HDFC Bank Ltd. Appellant

Versus

Commissioner of GST & CE, Mumbai Central Respondent

ST/87001/2018

HDFC Bank Ltd. Appellant

Versus

Commissioner of CGST & CE, Mumbai South Respondent

ST/87002/2018

HDFC Bank Ltd. Appellant

Versus

Commissioner of CGST, Mumbai South Respondent

Present for the Appellant : Shri Abhishek A. Rastogi with Ms. Meenal

Songire, Advocates

Present for the Respondent: Shri Suvir Misra, Commissioner (AR)

ORDER

Learned AR seeks adjournment to get ready for the argument. Learned counsel for the appellant is present. He has no objection for grant of time, but he is interested in early disposal of appeals in view of deposit of Rs.300 crores during investigation, which remained with the department till now, as the issue is unsettled.

2. Having regard to the submissions, we adjourn the hearing of these appeals to next week to be listed on 12.12.2023.

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

(DR. SUVENDU KUMAR PATI) MEMBER (JUDICIAL)